

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

28.I.A. 1250/2022

IN

C.P.(IB)-394(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: UCO BANK

Vs.

KESAR ENTERPRISES LIMITED.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**13.12.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)